

*[English]***Drug Price Control Order**

3169. SHRIMATI LAKSHMI PANABAKA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government are studying an alternative model to the Drug Price Control Order which includes a system of dual pricing;

(b) if so, whether any liberty has been given to the industry to fix prices for these products;

(c) if so, the details thereof;

(d) whether in place of existing DPCO, the proposal has mooted 1% cess on formulations sold in the market; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) to (e) As announced by the Union Finance Minister in his Budget Speech while laying the budget proposals for the year 1999-2000 in the Lok Sabha on 27th February, 1999, a High Level Committee is being constituted in the Department to review the Drug Policy and the price control regime and related issues.

Disruption in Delhi-Lahore Bus Service

3170. SHRI K.L. SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Lashkar-e-Taiba, a militant outfit based in Jammu and Kashmir has threatened to disrupt the Delhi-Lahore bus service;

(b) if so, whether the outfit has planned to push foreign mercenaries across the border as bus passengers; and

(c) if so, the measures being taken to provide extra security to the passengers of bus service and to check the entry of foreign mercenaries in the country?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) Government is aware of these threats and concerned agencies have been asked to ensure that necessary preventive measures are undertaken and utmost vigilance is maintained.

*[Translation]***Implementation of Rural Development Schemes**

3171. SHRI DADA BABURAO PARANJPE: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the State Governments are required to take certificate from local Members of Parliament and Legislators regarding proper implementation of rural development schemes sponsored by Centre;

(b) if so, whether above orders are being complied with; and

(c) the details of the schemes wherein these certificates have been taken, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) No, Sir.

(b) and (c) Question does not arise.

Loss to FCI

3172. DR. LAXMINARAYAN PANDEY: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Food Corporation of India has been suffering huge losses every year due to non-receipt of "clear railway receipt" in respect of movement of foodgrains;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken to check this loss?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV): (a) and (b) No, Sir.

The operational transit losses occur in multiple handling of foodgrains starting from Mandi stage to the distribution points for the Public Distribution System. The transportation of foodgrains is made by rail or road etc. Non-receipt of 'Clear railway receipt' by railways is also one of the factors in operational transit losses. In case the Wagons are received at the destinations with the